

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)

RAJYA SABHA
UNSTARRED QUESTION NO. 2399
TO BE ANSWERED ON 06.12.2016

Funds for sports competitions under Khelo India Scheme

2399. SHRI BHUPENDER YADAV:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government will sanction and release ₹16.62 crores for the financial year 2016-17 to organise sports competitions under the Khelo India Scheme, as proposed by the Government of Rajasthan; and

(b) if so, by when and if not, the reasons therefor?

ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)

(a) & (b) Based on availability of funds for conduct of competitions under Khelo India, funds were proportionately distributed among States/UTs on the basis of population and number of districts. Rajasthan has been sanctioned an amount of Rs.2.66 crore as per this formula.
